

(b) Does not arise.

(c) In view of the severe financial constraints, the Railways are not considering creation of any new Division for the present.

#### DEVELOPMENT OF HOWRAH RAILWAY STATION

888. SHRI SATYAGOPAL MISRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any plan to develop/modernise the Howrah railway station; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) Howrah in one of the 67 Stations selected to be developed as Model Stations. Works relating to provision of water coolers public address system, train indicator boards, augmentation of filtered water supply, provision of additional toilet facilities and modernisation of existing toilet facilities, repairs to platforms, provision of a 100 bedded Rail Yatri Niwas have been completed. Works of construction of Mezzanine floor at North concourse for booking counters, extra waiting hall, refreshment room, stalls on platforms No. 8, 9 and concourse, provision of pavement on platform No. 7, washable apron on platform line No. 8, 9, additional exit from goods shed by providing flyover connecting Bankim Sethu, and various other works relating to the modernisation scheme are in progress.

[Translation]

#### ELECTRIFICATION OF RAILWAY LINES IN ORISSA

889. SHRI MRUTYUNJAYA NAYAK: Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to electrify the railway lines in Orissa during the current year; and

(b) if so, the names of railway lines which are proposed to be electrified and by when ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) and (b) Electrification of Orga-Bimlagarh-Barswan, Bimlagarh-Rangra (a part of electrification of Bokaro Steelcity-Muri-Hatia-Bondamunda-Bimlagarh-Kiriburu|Barsuan scheme) falling in Orissa has been included in the Railway Budget for 1991-92 as a new work.

890. SHRI SURYA NARAYAN YADAV : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government propose to introduce LPG based transport-system in view of increasing pressure on transport in the country;

(b) if so, the progress made in this regard so far; and

(c) if not, the reasons therefor ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) Does not arise.

(c) The use of LPG as a fuel in the transport sector is not being considered as its indigenous production is inadequate to meet the demand of the household sector.

[English]

#### POWER RESOURCES OF HIMALAYAN RIVERS

891. SHRI HARI KISHORE SINGH : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether any efforts have been undertaken by the Union Government to seek cooperation of the Government of Nepal to tap power resources of the Himalayan rivers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) With a view to promote cooperation between India and Nepal for tapping hydro-power resources of the Himalayan rivers, the two countries have set up a Sub-Commission on Water Resources at Secretary level. Two meetings of the Sub-Commission have been held so far. Various Committees like Committee on Karnali and Joint Group of Experts for Pancheswar Project have also been set up under the Sub-Commission for promoting various hydro-power projects.

(c) Does not arise.

#### POWER GENERATION IN BUNDELKHAND REGION

892. SHRI RAJENDRA AGNIHOTRI : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the Government have any scheme to generate power in Bundelkhand region;

(b) if so, whether adequate natural resources for this purpose are available; and

(c) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) to (c) The information is being collected and will be laid on the Table of the House.

#### [Translation]

#### EXTRACTION OF COAL

893. DR. LAXMINARAYAN PANDEYA : Will the Minister of COAL be pleased to state :

(a) the quantity of coal extracted from various coal mines in Madhya Pradesh during 1989-90 and 1990-91;

(b) the amount of royalty given to the Madhya Pradesh Government and the rate thereof; and

(c) the amount of royalty being given to the Bihar Government on coal production during the period and the rates thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NAYAMACOUDA) : (a) Coal production from various coal mines in Madhya Pradesh during 1989-90 & 1990-91 was 59.79 m.t. and 65.24 m.t. (Provisional) respectively.

(b) and (c) The rates of royalty on coal are same for the States of Bihar and Madhya Pradesh. The rates however vary according to grade of coal. The average rate of royalty on coal is Rs. 5.30 per tonne. The amount of royalty paid to Government of Madhya Pradesh and Government of Bihar during 1989-90 and 1990-91 were as under :--

States	Royalty paid (Rs. crores)	
	1989-90	1990-91
Madhya Pradesh	23.03	26.36
Bihar	27.93	28.99

#### DEVELOPMENT OF TOURIST SPOTS IN AURANGABAD

894. SHRI MORESHWAR SAVE :

SHRI YASHWANTRAO PATIL : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether there is any scheme under consideration of the Government for the development of Ajanta, Ellora and Daulatabad tourist spots in Aurangabad;

(b) if so, the total expenditure likely to be incurred thereon and the amount of financial assistance proposed to be given;